

- I. **Report and Accounts (2022-23) of BECIL, New Delhi; and Press Council of India, New Delhi and related papers**
- II. **Reports and Accounts of the Prasar Bharati, New Delhi; and NFDC, Mumbai for various years and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table—

I. (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (a) Twenty-eighth Annual Report and Accounts of the Broadcast Engineering Consultants India Limited (BECIL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 11005/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under Section 20 of the Press Council Act, 1978:-

- (a) Forty-fourth Annual Report and Accounts of the Press Council of India, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 10653/17/23]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2021-22, and the Audit Report thereon, under sub-section (1) of Section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.
- (b) Review by Government on the working of the above corporation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 11006/17/23]

(ii) (a) Forty-eighth Annual Report and Accounts of the National Film

Development Corporation Limited (NFDC), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 10654/17/23]

Reports and Accounts (2022-23) of NADA, New Delhi; and NDTL, New Delhi and related papers

युवक कार्यक्रम और खेल मंत्रालय में राज्य मंत्री (श्री निसिथ प्रामाणिक): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Annual Report and Accounts of the National Anti Doping Agency (NADA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Agency.

[Placed in Library. See No. L. T. 10655/17/23]

- (ii) (a) Annual Report and Accounts of the National Dope Testing Laboratory (NDTL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Laboratory.

[Placed in Library. See No. L. T. 10656/17/23]

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON COMMERCE**

SHRI DEEPAK PRAKASH (Jharkhand): Sir, I present a copy each (in English and Hindi) of the following Reports of the Department Related Parliamentary Standing Committee on Commerce:-

- (i) 183rd Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its One Hundred and Seventy